

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/246/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S)

: BURDA DRUCK INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: LOVELY OFFSET PRINTERS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

N. KARTHIC SESHADRI

N. P. VII MY KOMAR

Council for Respondent

ORDER

Proxy representing counsel on record for petitioner present and stated the senior counsel could not attend before the Adjudicating Authority for making submissions and prayed time for the same. Counsel for respondent present and prayed time for making submissions. Time extended at their request. Put up on 29.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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